

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 137/252/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.03.2018.**

**NAME OF THE COMPANY: M/s Patchitra Productions Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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	<b>For the Petitioner:</b>	None		
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	<b>For the Respondent:</b>	None		
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ORDER

Present none.

Reply of the ROC is not on record. Let the same be filed before the next date.

To come up on 15.3.2018.

-S-d-1

(Deepa Krishan)  
Member (T)

-S-d-1

(Ina Malhotra)  
Member (J)